

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2019 &
IA NO. 1153 OF 2019 & IA NO. 667 OF 2019**

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Global Energy Private Limited ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ankita Srivastava
for Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal
Mr. Shivankur Shukla for R-1

Mr. Ashish Singh for R-2

ORDER

Pleadings are complete.

Since Respondent Commission does not intend to contest, list the matter for hearing on **04.11.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj